

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1397

ANSWERED ON:09.03.2017

Demand and Supply of Power

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Will the Minister of POWER be pleased to state:

- (a) the demand and supply of power in the country during winter, State/UT-wise including Jammu & Kashmir;
- (b) the quantum of power produced by each State/UT with its own resources and the quantum of power given from central generating stations to each State/ UT, during the last two years and the current year;
- (c) the reasons for shortage of power in some States and the steps taken/being taken by the Union Government to meet the power shortage of those States;
- (d) whether the Union Government has approved/sanctioned any power projects during the last two years for various States/UTs and if so, the details thereof, State/UT-wise; and
- (e) whether the Union Government proposes to revamp the existing funding and execution pattern of various schemes to achieve the goal of 24x7 power supply to all in the country and if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES

(SHRI PIYUSH GOYAL)

- (a) : The demand and supply of power in the country including Jammu and Kashmir during winter season is given at Annex-I.
- (b) : The quantum of power produced by each State/UT with its own resources and the quantum of power given from central generating stations (schedule) to each State/UT, during the last two years and the current year is given in Annex-II & III respectively.
- (c) : As per information given by the States / UTs to the Central Electricity Authority, a few States are facing energy shortages due to the following reasons:
 - 1. Sub-transmission and distribution constraints.
 - 2. Poor performance of state's own generating stations.
 - 3. Poor financial condition of many state power utilities.
 - 4. High Aggregate Technical and Commercial (AT&C) losses.The following steps have been taken to meet the power shortage in the country:
 - (i) During the 12th Plan period (2012-17), a capacity addition of about 94,681 MW as against the target of 88,537 MW from the conventional sources have been achieved, till 28th February, 2017 and about 22736 MW as against the target of 30,000 MW from renewable sources have been achieved, till 31st January, 2017.
 - (ii) Adequate supply of the domestic coal to power plants has been ensured.
 - (iii) During the 12th Plan period (2012-17), 1,06,146 ckm as against the target of 1,07,440 ckm of transmission lines and 3,04,183 MVA as against the target of 2,82,750 MVA of transformation capacity have been completed till 31st January, 2017.
 - (iv) The Government of India has taken an initiative to prepare State specific Action Plans for providing 24X7 Power For All (PFA) in partnership with the States.
 - (v) Two new schemes have been launched by the Government of India, namely, Deendayal Upadhyaya Gram Jyoti Yojana (DDUGJY) and Integrated Power Development Scheme (IPDS) for strengthening of sub-transmission and distribution networks and for segregation of agricultural feeders to give adequate and reliable supply and reduce line losses.
 - (vi) The Government of India has taken several steps to promote energy conservation, energy efficiency and other demand side management measures.
 - (vii) The Central Government has notified Ujjwal Discom Assurance Yojana (UDAY) scheme on 20.11.2015 for Operational &

Financial Turnaround of DISCOMs.

(viii) Government of India has taken steps for expeditious resolution of issues relating to Environmental and forest clearances for facilitating early completion of generation and transmission projects.

(ix) The Government of India is also implementing a scheme by providing support from Power System Development Fund (PSDF) for operationalisation of stranded gas based generation.

(d) : Electricity is a concurrent subject. As per Electricity Act, 2003, electricity generation is a delicensed activity and any State or generating companies may establish a generating station.

Only hydro projects need Techno-economic Clearance. Detailed Project Reports (DPRs) of 6 Hydroelectric Projects with an aggregate installed capacity of 2,115 MW have been concurred by the CEA during the last two years (i.e. 2014-15 & 2015-16). State-wise details are given at Annex-IV.

(e) : There is no such proposal at the moment.
